

DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): I beg to lay on the Table a copy each of the following Ordinances (Hindi and English versions) under article 123(2)(a) of the Constitution:-

- (1) The Manipur Municipalities Ordinance, 1994 (No. 6 of 1994) promulgated by the President on the 24th May, 1994.

[Placed in Library. See No. LT 5990/94]

- (2) The Punjab Municipal Corporation Law (Extension to Chandigarh) Ordinance, 1994 (No. 7 of 1994) promulgated by the President on the 24th May, 1994.

[Placed in Library. See No. LT 5991/94]

- (3) The New Delhi Municipal Council Ordinance, 1994 (No. 8 of 1994) promulgated by the President on the 25th May, 1994.

[Placed in Library. See No. LT 5992/94]

12.34 hrs.

STANDING COMMITTEE ON
COMMERCE

Seventh Report

[English]

SHRI BHAGWAN SHANKAR RAWAT (Agra): I beg to lay on the Table

a copy of the Seventh Report (Hindi and English versions) of the Department-Related Parliamentary Standing Committee on Commerce on Spices.

12.34½ hrs.

REPRESENTATION OF THE
PEOPLE (AMENDMENT) BILL

As reported by the Joint Committee

[English]

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ): I beg to move for leave to withdraw a Bill further to amend the Representation of the People Act, 1951, as reported by the Joint Committee.

MR. SPEAKER: Do you want to say something, Mr. Minister?

SHRI H.R. BHARDWAJ: Is there any objection for withdrawal?

The House will recall that this Bill was introduced by me and now that the same provisions are being incorporated in another Bill which I am likely to introduce after the withdrawal of this Bill and it is covered by the Rules of this House. Rule 110 provides for it, I am competent and fully justified in withdrawing this Bill and there should be no objection to withdraw this Bill.

MR. SPEAKER: Motion moved:

"That leave be granted to withdraw a Bill further to amend the Representation of the People Act,